

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the **21st** day of October **2019**

ORIGINAL APPLICATION NO. 3330/01492 of 2017

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

1. C.I.T and C. Workers Union (Ministry of Defence) Government of India Kanpur through its General Secretary 76/10 Juhi Lal Colony, Kanpur.
2. Nirmal Dev Malviya aged about 57 years, son of Shri Rang Narayan Malviya, Resident of 76/5 Juhi Lal Colony, Kanpur General Secretary CIT and C Workers Union (Ministry of Defence) Government of India, Kanpur.
3. Shri Nand Lal Kushwaha aged about 40 years, son of Udit Ram Kushwaha, R/o 330 EWS IInd Stories Bara 2 Kanpur.
4. Km. Meeta Singh aged about 49 years, Daughter of Late B.B. Singh, Resident of 484/3, Shastri Nagar, Kanpur.

.....Applicants.

VE R S U S

1. Union of India through its Secretary, Ministry of Defence Production 136 South Block, New Delhi.
2. The Director General of Quality Assurance Government of India Ministry of Defence Production DGQA 308-A, D-I Wing, Sena Bhawan New Delhi 110011.
3. The Addl. DGQA (S) Addl. Directorate General of Quality Assurance (Stores) Department of Defence Production/DGQA Nirman Bhavan, P.O. New Delhi.
4. The Controller of Quality Assurance (T & C) DGQA Complex Ashok Path Kanpur.

.....Respondents

Advocate for the Applicants : Shri Anil Kumar Singh

Advocate for the Respondents : Shri Raghvendra Pratap Singh

O R D E R

BY HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Heard Shri Sachin Upadhyay proxy counsel for Shri Anil Kumar Singh, learned counsel for the applicants and Shri Raghvendra Pratap Singh, learned counsel for the respondents.

2. Learned counsel for the respondents states that all the applicants have since joined with the new place of posting as such the case is not pressed. This is confirmed by brief holder of learned counsel for the applicants. He states that he does not wish to press the O.A.

3. Accordingly, the O. A is dismissed as not pressed. Related M.As are also disposed of. No order as to costs.

(Rakesh Sagar Jain)
MEMBER-J

(Ajanta Dayalan)
Member -A

Manish/